

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

(Division Bench)

Item No.-515

(IB)-37(PB)/2018

IA/2692/2024, IA/3383/2024, CA/1835/2019, CA/2017/2019,
CA/1005/2020, IA/2411/2020, IA/604/2022, IA/606/2022, IA/872/2022

IN THE MATTER OF:

Dinesh Kumar Jain & Ors.

....Applicant

Vs.

Fantastic Buildcon Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 11.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Krishna Kumar, Mr. M. Vidya, Advs.
Mr. Abhishek Srivastav, Mr. Abhinav Mukhi, Advs.
For the Respondent : Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit
Sharma, Mr. Varun Pandit, Mr. Yash Dhawan, Advs.
For the Liquidator : Mr. Vinodh Kanna, Mr. Om Prakash Vijya (in person)
Mr. O.P. Vijay (Liquidator of CD)
For the ex- : Mr. Aditya Nayyar, Adv.
Management

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **20.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**